

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 599/2001
in
OA 564/1999

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New Delhi, this the 21st day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Dr. K.C.Gupta
S/o Late Shri S.L.Gupta
R/o 1367, Sector-9, Faridabad
Haryana
Presently working as Asstt. Director (Virology)
National Plant Quarantine Station
Rangpuri, New Delhi - 37.

...Petitioner

(By Advocate Shri S.K.Dass and
Dr. K.C.Gupta, applicant in person)

V E R S U S

1. Shri J.N.L.Srivastava
Ministry of Agriculture
Co-operation, Krishi Bhawan
Rafi Marg, New Delhi.

2. Mr. P.D.Sudhakar
Joint Secretary
Plant Protection.

...Respondents

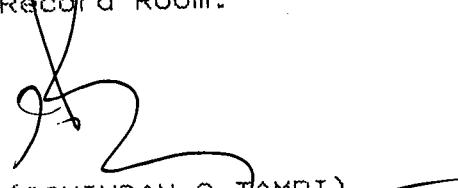
(By Advocate Shri D.S.Mahendru)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Learned counsel for the respondents has submitted that the Tribunal's order dated 4-1-2002 read with the order dated 24-7-2000 in OA 564/1999 have been fully implemented. This has been agreed to by both the learned counsel and the petitioner.

2. Noting the above submissions, CP 599/2001 is accordingly dismissed. Notices to the alleged contemnors are discharged. File be consigned to the Record Room.


(GOVINDAN S. TAMPI)
MEMBER (A)


(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J)

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